

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th floor, Chanderlok Building, 36-Janpath,
New Delhi-110001

No. Engg/Tr.Pricing/Validation/L-1/44/2013/CERC

Dated: 23/12/2015

To

Members of the Validation Committee
& Generating Companies
(As per list enclosed)

Subject: Minutes of the 4th Meeting of Validation Committee for the Application Period from 1st January, 2016 to 31st March, 2016 for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010

Sir,

Please find enclosed herewith minutes of the **4th Meeting** of the Validation Committee for the **year 2015-16 (Application Period from 1st January, 2016 to 31st March, 2016)** for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) **Regulations, 2010** held on 09.12.2015 in the NLDC Conference Room at New Delhi for information and necessary action.

Yours faithfully,

S/d
(Shilpa Agarwal)
Dy. Chief (Engg)

Encl.: As above

Validation Committee Members

Sl. No.	Name of the Organizations	Name of the nominated persons	Address
1.	CERC	Shri A K Saxena, Chief (Engg)	Central Electricity Regulatory Commission, 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
2.		Shri P.K. Awasthi, Joint Chief (Fin.)	Central Electricity Regulatory Commission 3 rd & 4 th Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
3.	CEA	Chief Engineer, (PSP & PA-II) Division	Central Electricity Authority 3 rd Floor, N-Wing Sewa Bhawan, R.K. Puram, New Delhi - 110 066
4.		Director, GM Division	Central Electricity Authority 6 th Floor, N-Wing Sewa Bhawan, R.K.Puram, New Delhi-110066
5.	CTU/ Powergrid	Shri N.K.Jain, GM (Comm)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
6.		Shri Dilip Rozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Chief. Design Engineer (SEF)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
7.	POSOCO	Shri K.V.S Baba Executive Director	Northern Regional Load Despatch Centre, et Singh Marg, Katwaria Sarai, New Delhi-110016
8.		Shri P.R. Raghuram, Executive Director	Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009
9.		Shri K.V.S Baba Executive Director	National Load Despatch Centre 18-A Shaheed Jeet Singh, Marg, Katwaria Sarai, New Delhi-110016
10.		Shri U.K. Verma, General Manager	Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
11.	NRPC	P.S. Mhaske Member Secretary (I/C)	Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-11
12.	WRPC	Shri S.D. Taksande, Member Secretary (I/C)	Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, Opp : SEEPZ, Andheri (East), Mumbai-400093
13.	SRPC	Shri S.R. Bhat,	Southern Regional Power Committee

		Member Secretary(I/C)	29, Race Course Cross Road, Bangalore-560009, Karnataka
14.	ERPC	Shri A.K. Bandyopadhyay, Member Secretary (I/C)	Eastern Regional Power Committee 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
15.		Shri S.K.Das, Director Engineering	Bihar State Electricity Board 1 st Floor, Vidyut Bhawan, Bailey Road, Patna-21, Bihar
16.	NERPC	Shri P.K Mishra Member Secretary	North Eastern Regional Power Committee Meghalaya State Housing Finance Co- Operative Society Ltd. BLDG., Nongrim Hills, Shillong-793003
17.		Shri Jatin Baishya, Senior Manager	State Load Despatch Centre Complex, Kahelipara, Guwahati
18.	SLDC	Shri P.A.R. Bende, Chief Engineer, SLDC	Chief Engineer Madhya Pradesh Power Transmission Company Ltd., Nayagaon,Rampur, Jabalpur- 482008
19.	KPTCL	Shri S. Sumanth Director(Transmission), KPTCL	Karnataka Power Transmission Corp.Ltd., Kauvery Bhavan, K.G. Road, Bangalore – 560009
20.	UPPTCL	Shri A.K. Singh, Director(Operation), Uttar Pradesh Power Transmission Corporation Ltd.	Uttar Pradesh Power Transmission Corporation Ltd , 7th Floor, Shakti Bhavan, Ashok Marg, Lucknow - 226001

LIST OF GENERATING COMPANIES

Sl. No.	Name of the Statutory Bodies	Name of the persons and Designation	Address
1.	NTPC	Shri U.P. Pani, Director (HR/Commercial)	NTPC Bhawan, Core 7, Scope Complex, Institutional Area, Load Road, New Delhi – 110003
2.	NHPC	Shri M.S. Babu, Executive Director, (O&M)	NHPC office Complex, Sector-33, Faridabad – 121003 (Haryana)
3.	NEEPCO	Shri N.K. Chakraborty, Executive Director	Brookland Compound, Lower New Colony, Shillong - 793003
4.	NLC	Shri Sekar K, Director (Commercial)	No.135, Periyar E.V.R. High Road, Kilpauk, Chennai - 600 010. Tamil Nadu, India. .
5.	SJVN	Shri Romesh Kapoor, General Manager (C&SO)	SJVN Ltd, Sharma Niwas Below BCS, New Shimla – 171009.

Minutes of the 4th Meeting of Validation Committee for the Application Period from 1st January,2016 to 31st March 2016 for implementation of CERC held on 9th December, 2015 at NRLDC, New Delhi.

1. The Chairman of the Validation Committee, Shri A K Saxena, Chief (Engg.), CERC welcomed the participants present in NLDC Conference Room and also the other participants of RPCs, RLDCs, STUs and Generating Companies present at Conference Room of WRLDC, SRLDC, ERLDC, NERLDC, SLDCs of Chhattisgarh, Gujarat and Delhi through video conferencing. List of the participants is enclosed at **Annexure-I**.
2. Chief (Engg.), CERC stated that the meeting has been convened to discuss the Load Generation data for consideration of load flow for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses), Regulations, 2010 for the fourth Quarter of 2015-16.
3. After deliberation among members, it was decided that the peak generation for new hydro units shall be considered at 80% instead of 100% since most of the hydro units will be able to generate at 80% load for the peak hours during January to March. For new coal based thermal units and new gas based stations, peak injection would be considered as 70% and 30% of ex-bus capacity, respectively. In case of merchant generators having LTA/MTOA higher than its peak injection (calculated as 70% of ex-bus capacity), the LTA/MTOA would be considered in the base case for load flow studies

4. Demand Projection for Q4 of Application Period from 1st January, 2016 to 31st March, 2016 :

4.1 Northern Region:

- (i) Representative of Haryana SLDC suggested that demand projections of Haryana may be taken as 6,750 MW instead of 6,944 MW.
- (ii) According to NRLDC, demand in respect of Uttar Pradesh was on higher side, NRLDC was requested to confirm the demand after consultation with Uttar Pradesh.

4.2 Eastern Region:

According to ERPC demand projections for ER constituents are in order.

4.3 Western Region:

- (i) Representative of SLDC, Chhattisgarh suggested that the demand projections of Chhattisgarh may be taken as 3,500 MW instead of 3,564 MW.
- (ii) Representative of SLDC, Gujarat suggested that the demand projections of Gujarat may be taken as 12,375 MW instead of 12,790 MW.
- (iii) Representative of WRLDC suggested that the demand projections of Maharashtra may be taken as 20,200 MW instead of 20,067 MW and demand projections of Goa, the total demand of 432 MW is inclusive of 80MW against Goa-SR.

The demand projection in respect of Chhattisgarh, Gujarat and Maharashtra were agreed in line with suggestion of concerned SLDC/WRLDC as mentioned above.

4.4 North Eastern Region: Representative of NERPC mentioned that the demand and generation data had already been discussed in the last OCC meeting of NERPC and the demand projections for NER constituents are in order except for Meghalaya and Nagaland. NERPC representative suggested that demand in respect of Meghalaya and Nagaland may be taken as 320 MW and 132 MW respectively instead of respective projection of 370 MW and 137 MW by Implementing Agency (IA).

4.5 Southern Region: according to SRLDC, demand projections in respect of Southern states are in order except in case of Karnataka. SRLDC representative stated that demand projections of Karnataka may be taken as 9,000 MW instead of 9,603 MW.

5. Generation Projection for Q4 of Application Period from 1st January, 2016 to 31st March, 2016:

5.1 Northern Region:

- (i) Representative of SLDC Delhi suggested that the generation from Delhi may be considered as 670 MW instead of 1034 MW.
- (ii) Representative of SLDC Haryana suggested that the generation from Haryana may be considered as 3,213 MW instead of 3,400 MW.
- (iii) Representative of SLDC Punjab suggested that the generation from Punjab may be considered as 3537 MW instead of 4035 MW.
- (iv) NTPC representative suggested that the generation from Dadri Thermal, Auraiya and Anta generating stations may be taken as 1,100 MW, 250 MW and 250 MW instead of 1754 MW, 313 MW and 341 MW respectively.
- (v) NHPC representative suggested that the generation from Dhauliganga and URI - II may be taken as 210 MW and 180 MW instead of 234 MW and 219 MW.
- (vi) NTPC representative suggested that the generation from Koldam HEP may be considered as 640 MW instead of 792 MW.

The generation figures as suggested above were agreed.

5.2 Western Region:

- (i) Representative of WRLDC suggested that
 - (a) Generation from Maharashtra and Chhattisgarh may be considered as 14,700 MW and 1,842 MW instead of 14,789 MW and 2,146 MW respectively.

- (b) Generation from Gujarat may be taken as 8,600 MW instead of 9,742 MW and Generation from KAPS may be taken as 220 MW instead of 411 MW.
- (c) Generation from DGEN and EMCO may be taken as 524 MW and 521 MW instead of 781 MW and 418 MW respectively.
- (d) Generation from Dhariwal may be taken as 180 MW instead of 273 MW
- (e) Generation form Essar Mahan and Vandana Vidyut may be taken as zero instead of 550 MW and 62 MW respectively.
- (f) Generation form Lanco and Balco may be taken as 542 MW and 300 MW instead of 646 MW and 114 MW
- (g) Generation from SSP may be taken as 250MW instead of 1045 MW.
- (ii) NTPC representation suggested that generation from Kawas and Gandhar may be taken as 150 MW each instead of 396 MW and 369 MW.

5.3 Eastern Region:

- (i) Representative of ERLDC suggested the following:
 - (a) Generation from Jharkhand may be considered as 450 MW instead of 517 MW
 - (b) Generation from Sterlite may be considered as 400 MW instead of 746 MW and Generation from Maithon Power may be considered as 990 MW instead of 1013 MW.
 - (c) Generation from Adhunik Power may be considered as 450 MW instead of 281 MW and Generation form Jorthang may be taken as 80 MW instead of 95 MW.
- (ii) NHPC representative suggested that generation from Teesta may be considered as 510 MW instead of 434 MW.

The generation figures suggested by ERLDC and NHPC were agreed.

5.4 North Eastern Region: According to NERPC, generation projections for NER constituents are in order.

5.5 Southern Region:

Representative of SRLDC suggested following changes :

- (i) Generation from Andhra Pradesh may be considered as 5900 MW instead of 6352 MW and Generation from Karnataka may be taken as 6900 MW instead of 8197 MW.
- (ii) Generation from Kerala may be taken as 1721 MW instead of 3593 MW and generation from Coastal Energen may be taken as 558 MW.
- (iii) Generation from IL&FS may be taken as 540 MW instead of 393 MW.

The generation figures suggested by SRLDC were agreed.

6. HVDC Set Points :

- (i) HVDC set points to be considered in the All India Basecase for computation of PoC charges and Losses for January-March'16 period were projected by Implementing Agency based on last 3 years' maximum flow during the Application Period.

- (ii) The following HVDC set points were finalised:

HVDC Name	Setpoints To be considered in Basecase
Mundra-Mahindergarh Pole-1	1250
Mundra-Mahindergarh Pole-2	1250
Talcher-Kolar Pole- 1	1250
Talcher-Kolar Pole- 2	1250
Rihand-Dadri Pole- 1	750
Rihand-Dadri Pole- 2	750
Balia-Bhiwadi Pole-1	500
Balia-Bhiwadi Pole-2	500
Bhadrawati_HVDC	1000
Vindhyachal_HVDC	250
Gajuwaka_HVDC	650
Pusauli HVDC	400
Chandrapur-Padghe Pole-1	750
Chandrapur-Padghe Pole-2	750
Biswanath Chariali - Agra	800 (towards NER)

7. Other Issues:

A. Issues brought up by Implementing Agency:

- (i) The issue raised by SRPC vide letter no. SRPC/SE-1/2015 dated 26th October 2015(copy enclosed) regarding STOA offset to the reorganized states of Andhra Pradesh and Telangana was discussed. SRPC representative explained that in case of Telangana, the net withdrawal also includes drawal from shared projects in Andhra Pradesh as per provisions of Reorganization Act. This drawal from the shared projects is not considered in the approved withdrawal since no LTA has specifically been granted. In this regard, CTU representative said that CTU is following the process of adjustment as given in the existing Regulations before issuance of the SOR. CTU representative explained that as per provisions in the existing Regulations, STOA offset is to be given to the extent of quantum arrived at by subtracting the sum of approved withdrawals from net withdrawal. It was also suggested by SRPC that this adjustment should be on the basis of scheduled quantum and not on the basis of LTA.

It was suggested by CTU and Implementing Agency (IA) that this issue be discussed in a separate meeting. It was decided that a meeting shall be held at CERC with CTU, SRPC and Implementing Agency (POSOCO).

- (ii) CTU requested to streamline the process of issuance of RTA including submission of inputs by Implementing Agency to each RPC for issuance of monthly RTA. Implementing Agency mentioned that CTU should provide LTA/MTOA details of the previous month by last day of the month for which RTA is to be issued and RPCs to provide allocation details by 1st of every month. Based on LTA/MTOA details and allocation details, Implementing Agency shall compile Approved Injection & Approved Withdrawal data and send to RPCs for issuance of RTA. All RPCs, CTU and Implementing agency agreed to the suggestion.

- (iii) **Issue of delayed commissioning of transmission assets under TBCB:** IA stated that there are cases where TBCB lines have been included in PoC on anticipated SCOD basis but there have been considerable delays in their actual COD. IA suggested that the new transmission asset under TBCB should be considered for PoC computation, only after actual commissioning of the line. It was agreed that the transmission charges for new transmission assets under TBCB, which are anticipated to be commercial but has not yet been declared commercial, the charges for such assets shall not be disbursed by CTU to the transmission licensee and shall be disbursed to the licensee only after the assets are declared commercial.

B. Issue brought up by Andhra Pradesh:

Representative of AP raised issue of its generation data considered by IA for the Q3 of 2015-16. He stated that in Q2 the generation of AP was considered as 5300 MW whereas in Q3, it was considered as 4000 MW. AP had provided the data in Q2 but had not provided the data in Q3. Representative of SRLDC clarified the generation data for AP has been considered as informed by AP telephonically to SRLDC. SRLDC further stated that AP representative had informed that since Krishnapatnam has no coal, its generation should not be considered for Q3. ED POSOCO stated that the DIC's should be attentive at the time of giving the data. The purpose of the Validation Committee is to get the data from DIC's and data provided is duly considered. It was stated that the IA is putting up the entire data on its website and then again the data is ratified in Validation Committee.

C. Issue brought up by staff of the Commission :

- (i) CERC representative stated that the methodology for ratification of data was agreed during the last meeting and which required IA to send the data for Q4 of 2015-16 to RPCs by 10th November 2015. CTU was to provide the LTA/MTOA/ YTC data to IA by 31.10.2015. However for this quarter CTU has not provided the required data to IA by the agreed time line. CTU stated that the LTA depends on expected commissioning of lines and it needs to be re verified at least 1 week prior to beginning of the quarter. CERC representative stated that CTU should provide the data to IA as agreed during the last meeting. The same can be revised at a later stage before the Validation Committee. In case the DICs are not providing the data to IA, IA is required to forecast the data as per the Regulations and send to RPCs for ratification by the specified timeline so that RPCs have sufficient time to ratify the data.
- (ii) POWERGRID has also not provided the list of the lines whose COD has not been declared and is to be excluded from this quarter and list of the new lines to be considered in this quarter. It was agreed that henceforth POWERGRID will provide this data before the Validation Committee meeting to IA, for discussion in Validation Committee meeting.

After the deliberations, following was concluded:

- (i) Peak generation of new hydro generation shall be considered at 80% of its capacity duly considering the fact that Q4 corresponds to lean hydro season and maximum generation from hydro stations during the peak hours of lean season is expected to be of the order of 80% of its capacity.
- (ii) In case of non-submission of data by the DICs, for the purpose of base case preparation:
- (a) Peak Demand: Forecasted peak demand to be calculated from last 3 years' data taken from CEA website as per provisions of the regulations.

(b) Peak Generation: Forecasted peak generation to be calculated from last 3 years' SEM/SCADA data available with RLDCs as per the provisions of the Regulations.

Preparation of final All India Basecase in PSS/E platform :

It may be mentioned that there would be variation in the validated generation and demand figures in the final all India Base case because of the following steps involved:

- (i) Normalization with All India Forecasted Peak Demand figure.
- (ii) Arriving at Load Generation Balance for convergence of the All India Base case.
- (iii) Adjustment of Slack Bus Generation.

Annexure-I

List of Participants in the second meeting for 2015-16 of the Validation Committee on 9th December, 2015 at , New Delhi.

CERC

1. Shri A.K. Saxena, Chief (Engg.) – In Chair
2. Shri Akhil Kumar Gupta, Jt. Chief (Engg.)
3. Ms Shilpa Agarwal, Dy. Chief (Engg.)
4. Shri Harish Kumar, Engineer

CEA

5. Shri R.K Meena, Dy. Director (Grid Management)

POWERGRID

6. Shri N.K Jain, GM (Comml.)
7. Shri V Srinivas, DGM (Comml.)
8. Shri Anil Kumar Meena DCDE
9. Shri Ishrat Ali, Dy. Manager

NLDC

10. Shri K.V.S Baba, ED, NLDC
11. Shri S.S. Barpanda, AGM
12. Shri S.R Narsihman, AGM
13. Shri Sanny Machal, Engineer
14. Shri Gaurav Verma, Engineer

NHPC

15. Shri V.K Srivastava, Manager

WRPC

16. Shri S.D Taksande, Member Secretary
17. Shri L.K.S Rathore , DD(Operation)

WRLDC

18. Shri P.Mukhopadhyay, GM
19. Ms Pushpa.S, Chief Manager
20. Ms S Usha, Chief Manager
21. Ms Chitrankshi, Dy Manager
22. Shri D.J Kolhe, EE(Op)

BSPHCL

23. Shri Rajdeep Bhatayacharya

ERLDC

24. Shri S. Banerjee, AGM
25. Shri P.S. Das, AGM.(SO)
26. Shri G. Chakraborty, DGM
27. Shri P.P Bandyopadhyay,DGM (SO)
28. Shri T.R Mahapatra, Dy. Manager
29. Shri S.K. Sahay, SE
30. Shri R.P Kundu, Engineer

SLDC, Delhi

31. S.K Sinha, DGM(SO)
32. Shri Darshan Singh, Manager(SO)
33. Shri Naveen Kumar, AM(SO)
34. Shri Sanjeev Kumar, AM(SO)

SLDC, Assam

35. Shri J.K Bhaisya, AGM

SLDC, Odisha

36. Shri Prashant Kumar Das, DGM

SLDC,Chhattisgarh

37. Shri B.R Soni, Add. Chief Engineer
38. Shri H.K Deota, SE
39. Shri Y.K Rao. EE
40. Shri G.P Singh, AE

GRIDCO

41. Shri S.K Maharana , AGM (EI)

HVPNL

42. Shri Rakesh Garg, XEN/Comml

DVC, Kolkata

43. Shri S. Ganguly, SE(E)

SRPC

44. Shri Anil Thomas, EE
45. Shri Rangarajan.R.M, EE

SRLDC

46. Shri V Balaji, DGM

Jindal Power

47. A.K Prusty, EVP

APTransco

- 48. Shri B. Bhanu Prasad, DE/Comml
- 49. Shri B. Murlidhar ADE/Comml

KPTCL

- 50. Shri Dilip Kumar Ravi,EE,KPTCL

MSETCL

- 51. Shri N.R Sonkanday

NRPC

- 52. Shri B.S Bairwa, EE

NERPC

- 53. Shri S. Mukherjee, AEE
- 54. Shri S.M. Aimol, E.E

NRLDC

- 55. Shri .K.V.S. Baba, GM. NRLDC, POSOCO
- 56. Shri Rajiv Porwal, DGM. NRLDC, POSOCO
- 57. Shri Suruchi Jain, Dy. Manager

NTPC

- 58. Shri Somes Bandyopadhyay, AGM
- 59. Shri Uday Shankar, Sr Manager
- 60. Shri V.K Jain, DGM/Comml

NERLDC


- 61. Shri Amaresh Mallick,DGM
- 62. Shri Rahul Chakrabati,Sr.Engineer
- 63. Shri Momai Dey, Engineer
- 64. Shri Jerin Jacob, Engineer

MEPTCL

- 65. Shri B.Wankhar, EE

Sterlite

- 66. Shri Harshit Gupta, Dy. Manager
- 67. Shri Pulkit, DGM

भारत सरकार केंद्रीय विद्युत प्राधिकरण दक्षिण क्षेत्रीय विद्युत समिति बैंगलूरु - 560 009		Government of India Central Electricity Authority Southern Regional Power Committee Bengaluru - 560 009
Web site: www.srpc.kar.nic.in	e-mail: mssrpc-ka@nic.in	Ph: 080-22287205 Fax: 080-22259343
सं/No. SRPC/SE-I/2015/		दिनांक / Date 26.10.2015

Executive Director (Comml.)
Power Grid Coprn. of India Ltd.
GURGAON.

Sir,

As you are kindly aware as per provisions of existing regulations, STOA offset is to be given to the extent of quantum arrived at by subtracting the sum of approved withdrawals from net withdrawals. (base case)

In case of Telangana the net withdrawal **also includes** drawal from shared projects in AP as per provisions of Reorganization Act. This drawal from the shared projects is not considered in the approved withdrawal since no LTA has specifically been granted for this. Hence, it is felt that Telangana is getting more STOA offset than what it is entitled. It is therefore, requested this matter may please be arranged to be examined urgently.

Thanking you,

Yours faithfully,

R.M. Rangarajan 26/10/15
(R.M. Rangarajan)
Superintending Engineer

Copy for kind information to: ED, NLDC, New Delhi.

SA. SSB

pl. discuss

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